

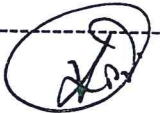



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(b)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Kannan P.T. For M.K. For Mandal & Associates	Advocate for Respondents No. 3-5.	
2.	NAMEEN KUMAR MURTHI G.V. MOHAN KUMAR	Counsel for R ₁ & R ₂	
3.	H. G. RAJESWARIE For SINDHU	Counsel for R ₆ & R ₇	
4.	Mohan Prithvi Mangalam RTH	Counsel for Pets.	

ORDER

Counsel for petitioners present. Counsels representing R1 & R2, R3 to R5 and R6 & R7 are present. Counsel for R1 & R2 made submissions, in part. Counsels for R3 to R5 and R6 & R7 prayed for time to make submissions. Time is enlarged at request. Put up on 28.02.2018.


(S VIJAYARAGHAVAN)
Member(Technical)


(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc